

Annexure – 7

Name of the corporate debtor: Andes Town Planners Pvt. Ltd, - under CIRP ; Date of commencement of CIRP: 02.03.2023

(Date of receipt of order 10.03.2023); List of creditors as on: 29.11.2023

List of operational creditors (Government dues)

(Amount in ₹)

Note : Amt admitted provisionally as books and records of CD is not available

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Person	Area	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
	<b>Total</b>			-	-						-			-	

Ashok Kumar Gupta

Resolution Professional of Andes Town Planners Pvt. Ltd.

IBBI/IPA-003/IP-N00010/2016-2017/10072

Place Delhi